

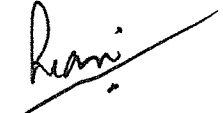

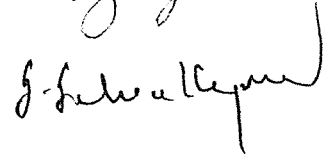
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19.08.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/343/2019
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : Sundaresan Nagarajan RP (P Dot G Constructions Pvt Ltd)
NAME OF THE RESPONDENT(S) : Sai Trading & Interiors & 2 others
UNDER SECTION : Sec 43, 45 & 49 of IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Ravi Rajagopalan	counsel for RP	
2.	SUNDARESAN NAGARAJAN	Resolution Professional	
3.	S. Selvarathnamurthy	counsel for R1 and R2	

ORDER

Both the sides are present, prayed for an adjournment. At request, time is enlarged. Put up on **20.09.2019 at 10.30 A.M.**


(ANIL KUMAR B)
MEMBER (TECHNICAL)

MS


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)